

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. KAPIL MEHTA

IA 73838/2017, in Petition(s) for Special Leave to Appeal (C)
No(s). 25119/2017

SMT. RADHA RANI

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and and IA No.11930/2018-PERMISSION TO
FILE ADDITIONAL DOCUMENTS and IA No.11932/2018-EXEMPTION FROM
FILING O.T. and IA No.22483/2018-PERMISSION TO FILE ADDITIONAL
DOCUMENTS)

Date : 02-08-2018 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anuj Bhandari, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on respondent Nos.1 and 2 but none
has entered appearance.

Last opportunity is granted to the Id. Counsel for the
petitioner for taking fresh steps for service of respondent
Nos.3 and 4 within two weeks. Notice thereafter be issued.

List again on 24.9.2018.

KAPIL MEHTA
Registrar
02.08.2018

rd